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**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.293/2005 in O.A.No.2259/2002

Wednesday, this the 21st day of September 2005

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)**

Shri P.C. Rajpal
S/o Late Shri Roshan Dass

..Applicant

(By Advocate: Smt. Meenu Mainee for Shri B.S. Mainee)

Versus

1. Shri R.R. Jaruhara
Secretary
Railway Board
Ministry of Railways
Rail Bhavan, Raisina Road
New Delhi

2. Shri V.N. Mathur
General Manager
Northern Railway
Baroda House
New Delhi

3. Shri Raj Pal
Chief Medical Director
Northern Railway
Headquarters' Office
Baroda House, New Delhi

..Respondents

(By Advocate: Shri T.C. Gupta)

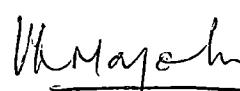
O R D E R (ORAL)

Shri V.K. Majotra:

Learned counsel of the respondents stated at the Bar that in compliance of Tribunal's directions, respondents have prepared a cheque for a sum of Rs.1,00,896/-, which has been received by the applicant.

2. In this backdrop, CP is dropped. Notices to the respondents are discharged.


(Shanker Raju)
Member (J)


(V.K. Majotra)
Vice Chairman (A)

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